

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-313
IB-90/ND/2020

IN THE MATTER OF:

Mr. Arun Kumar Singh Sole Proprietor A.K. Singh & Company

Vs

M/s Bright Star Infrastrution & Pvt. Ltd.

...Applicant

...Respondent

SECTION

U/s 9 of IBC, 2016

Order delivered on 17.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Anurag Bhatt & Adv. Lokesh Pathak

For the Respondent

: Adv. Sudarsahn Kr. Sharma

ORDER

Adjourn the matter to 13.04.2020

SD/-

(K.K. VOHRA)
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)